

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON

17.08.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/828/IB/2018  
NAME OF THE PETITIONER : BHARTI AIRTEL LTD  
NAME OF THE RESPONDENT : RAAJ INTERNET (I) PVT LTD  
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	Monica Chopda HSB Partners	Counsel for Respondent	
2.)	Akshita	Counsel for Petitioner	

**ORDER**

Counsels for both the parties present. Last and final opportunity is given to the Corporate Debtor for filing reply failing which, the right of filing reply shall stand forfeited and the matter will be taken for final hearing. Put up on **04.09.2018 at 10.30 A.M.**

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**(CH. MOHD. SHERIFF TARIQ)**  
MEMBER (JUDICIAL)